

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
RAVI CRANES AND MOVERS LIMITED OPERATING
IN BUSINESS SERVICE PROVIDER OF TRANSPORT VEHICLES (CRANES) AT HYDERABAD

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	RAVI CRANES AND MOVERS LIMITED
2.	Address of the registered office	PLOT NO.9, MODEL COLONY, HYDERABAD, TG Also at: Shop No. 6-32/2, 2nd Floor, APJIC Rd, Kukatpally, Hyderabad, Telangana 500072
3.	URL of website	Nil
4.	Details of place where majority of fixed assets are located	Hyderabad
5.	Installed capacity of main products/ services	Providing towing vehicles on hire to traffic police department
6.	Quantity and value of main products/ services sold in last financial year	4,53,69,772 as on 31-03-2023 (Gross receipts from operations and Government contracts and transportation)
7.	Number of employees/ workmen	6
8.	Further details including last available financial statements (with schedules) of two years; lists of creditors, relevant dates for subsequent events of the process are available at:	Contact Mummaneni Vazra Laxmi, Resolution Professional at emailtolak@gmail.com and at rcmlrp2022@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Contact Mummaneni Vazra Laxmi, Resolution Professional at emailtolak@gmail.com and at rcmlrp2022@gmail.com
10.	Last date for receipt of expression of interest	22-04-2023
11.	Date of issue of provisional list of prospective resolution applicants	01-05-2023
12.	Last date for submission of objections to provisional list	05-05-2023
13.	Process email id to submit EOI	rcmlrp2022@gmail.com

Place: Hyderabad
Date: 08-04-2023

Sd/-
Mummaneni Vazra Laxmi
Resolution Professional of
M/s. Ravi Cranes and Movers Limited
IBBI/PA-001/IP-P00919/2017-2018/11526
Flat No.107, V.V.Vintage Residency,
Somajiguda, Hyderabad-500082

